DELHI VIDHAN SABHA

Bulletin Part-I

Monday, March 17, 1997/Phalgun 26, 1918 (Saka)

No. 96

P.M (National Song - Vande Matram)

Being the First day of the session, Hon'ble Speaker welcomed the members and informed them that the Budget of the Government of National Capital Territory of Delhi would be presented at 4.30 P.M. in the afternoon after the tea-break.

Walk out by Congress Members over tariff hike

Shri Ramvir Singh Bidhuri, Shri Deep Chand Bandhu and others demanded immediate discussion on increase in rates of electricity after setting aside the entire agenda. They desired to know the fate of their adjournment motion.

The CHAIR informed that in the meeting of the Business Advisory Committee held in his Chamber on 10th March, 1997, it was unanimously decided that since adjournment motion, if admitted, would have made available only one hour for this subject, it would therefore be appropriate if the subject could be taken up for Short Duration Discussion enabling the meeting to participate in the debate. He has not given consent to the Adjournment Motion and the Short Duration Discussion would accordingly be listed for 18th March, 1997.

CHIEF MINISTER, Shri Sahib Singh also intervened to support the decision arrived at in the B.A.C. meeting.

As their request for immediate discussion was not acceded to , the Congress Members staged a walk out in protest.

Starred Questions

3. Starred Question No.1,2 and 4 and supplementaries thereto were orally asked and replied.

Replies to Starred Question No.3 and 5 to 20 were laid on the Table of the House.

Unstarred Question

4. Replies to Unstarred Question No.1 to 12 were laid on the Table of the House.

Special Mention

- 5. Following members raised matters under Rule
 259:-
 - 1. Shri Gauri Shankar Bhardwaj
 (CHIEF MINISTER intervened in the matter)
 - 2. Shri O.P.Babbar
 - 3. Shri Brahm Pal

(When Hon'ble member, who raised the issue of dilapidated condition of the graveyard in Trilokpuri constituency wanted a reply from the Government, HON'BLE SPEAKER stated that the House Committee on Cremation Grounds would also simultaneously go into this aspect).

Report of Business Advisory Committee

6. Shri Ram Bhaj presented the 14th Report of the Business Advisory Committee.

Report of the Committee on Private Members' Bills and Resolution

7. Shri Vas Dev Kaptan presented the 11th Report of the Committee on Private Members Bills and Resolution.

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Motion for Election to Public Accounts Committee

SHRI RAJENDRA GUPTA, MINISTER OF LAW, JUSTICE LEGISLATIVE AFFAIRS moved the following motion:-

"That the Members of this House do proceed to elect in the manner required under subrule (2) of Rule 181 of the Rules of Procedure and Conduct of Business in the Legislative Assembly, Seven Members from among themselves to serve as Members of the Public Accounts Committee for the term beginning from 1st April, 1997".

The Motion was put to vote and was adopted unanimously.

Motion for Election to Committee on Estimates

SHRI RAJENDRA GUPTA, MINISTER OF LAW, JUSTICE

LEGISLATIVE AFFAIRS moved the following motion:

"That the Members of this House do proceed to elect in the manner required under subrule (2) of Rule 183 of the Rules of Procedure and Conduct of Business in the Legislative Assembly, Seven Members from among themselves to serve as Members of the Committee on Estimate for the term beginning from 1st April, 1997".

The Motion was put to vote and was adopted unanimously.

HON'BLE SPEAKER announced the Schedule of election of Public Accounts Committee & Estimates Committee.

Statement by SHRI RAJENDRA GUPTA, MINISTER

OF TRANSPORT, LAW, JUSTICE & LEGISLATIVE

AFFIRS.

SHRI RAJENDRA GUPTA, MINISTER OF TRANSPORT, made a statement about the accident of a DTC Bus near Aligarh on 16.3.1997.

DEMANDS FOR GRANTS

PROF.JAGDISH MUKHI, MINISTER OF FINANCE presentthe House the Demand for Grants for the year

(The House was adjourned till 14.00 Hours on Tuesday, March 18,1997)

P.N.GUPTA SECRETARY

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